

PRICE FIXATION OF PETROLEUM PRODUCTS

103. Dr. Amin: (a) Will the Minister of Works, Housing and Supply be pleased to state what is the margin of profit allowed to the Oil Companies on each petroleum product before fixing its price?

(b) What are the items which constitute price structure of each petroleum product?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) The hon. Member is doubtless aware that there is no statutory price control over petroleum products. There could, therefore, strictly be no question of Government allowing any particular margin of profit with reference to any particular petroleum product.

(b) The price of the major petroleum product is basically determined by the f.o.b. price prevailing in the Gulf of Mexico and the following items affect the final price:—

- (1) Ocean transportation charges;
- (2) Insurance;
- (3) Customs or Excise duty;
- (4) Overhead and other incidental charges; and
- (5) Profit.

BANARAS SILK AND BROCADES (EXPORT TO U.S.A.)

105. Pandit Munishwar Datt Upadhyay: Will the Minister of Commerce and Industry be pleased to state:

(a) what is the quantity and valuation of Banaras silk and brocades exported to U.S.A. during the last three years;

(b) what is the duty charged on these articles in U.S.A.; and

(c) whether there is any proposal to increase the duty?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) This information is being collected.

(b) A statement is attached showing paras in the U.S. Customs Tariff under which Banaras silk and brocades are likely to be assessed to duty and the relevant rates of duty. [See Appendix I, annexure No. 30].

(c) Government of India are not aware of any such proposal.

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ASSISTANTS AND CLERKS IN THE MINISTRY OF COMMERCE AND INDUSTRY

106. Shri N. Prabhakar: Will the Minister of Commerce and Industry be pleased to state how many persons belonging to the Scheduled Castes have been recruited or promoted in their reserve quota of 12½ per cent. to vacancies of assistants and clerks in the Ministry in the years 1950-51 and 1951-52?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): A statement giving the requisite information is placed on the Table of the House.

STATEMENT

The number of persons belonging to the Scheduled Castes recruited or promoted in their reserve quota of 12½ per cent. to vacancies of Assistants and Clerks in the Ministry of Commerce and Industry in the years 1950-51 and 1951-52.

Number of Scheduled Castes recruited or promoted as Assistants.		Number of Scheduled Castes recruited as Clerks.	
1950-51	1951-52	1950-51	1951-52

1950-51	1951-52	1950-51	1951-52
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Ministry of Commerce and Industry

COMMUNITY PROJECTS IN DELHI STATE

107. Shri N. Prabhakar: (a) Will the Minister of Planning be pleased to state whether any of the Community Projects have actually been started in Delhi State and if so, what is the progress made so far?

(b) What is the programme of work for the first year in respect of each block of the Community Project in the Delhi State?

(c) What is the pay and qualifications of the Project and Assistant Project Officers?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes. A kutchra road has been constructed and will be got metalled. Village level workers have been appointed. Budget estimates have been prepared by the